

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 182 OF 2016 &  
IA NO. 762 OF 2016**

**Dated: 23<sup>rd</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Ramnik Power & Alloys Pvt. Ltd. ...Appellant(s)**

**Vs.**

**Madhya Pradesh State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastav

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Umesh Prasad for R.1

Mr. Alok Shankar  
Mr. Rishabh Donnel Singh for R.2

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **16.05.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/kt*